

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 34 of 2020

IN THE MATTER OF:

Prakash Shanker Mishra & Ors.

...Appellants

Versus

Ashok Kriplani & Anr.

...Respondents

Present

For Appellants: Mr. Arumi Poddar, Advocate for Appellant No.1.

**For Respondents: Mr. Sunder Khatri and Ms. Merlin Mathew,
Advocates.**

ORDER

30.01.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **14th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)